

CBI vs. Shri Rakesh Kumar Jain & Ors.
CC No.245/19

15.09.2020

Present: Sh. Brijesh Kumar Singh, Ld. Sr. PP for CBI.

(Through VC using Cisco WebEx app)

Ld. Sr. PP for CBI submits that he has not gone through the statements of witnesses under Section 161 Cr. P.C. and requested for adjournment.

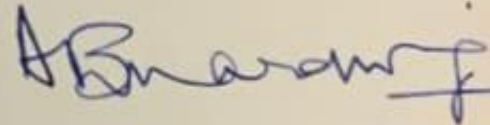
List on 12.11.2020.

Let a copy of this order be sent by whatsapp to Ld. Sr. PP for

CBI.

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(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/15.09.2020

CBI vs. Sh. Umesh Sadana & Ors.
CC No. 248/19

15.09.2020

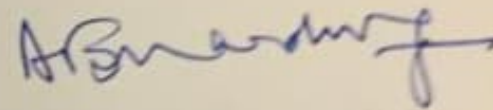
Present:- Sh. Brijesh Kumar Singh, Ld. Sr. PP for CBI.

Certain reference to court record is required and the Ahlmad/Assistant Ahlmad shall remain present in the Court tomorrow i.e. on 16.09.2020 for the required assistance.

B listed again on 16.09.2020.

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(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/15.09.2020

CBI vs. Durge Madhab Rout & Ors.
CC No. 247/19

15.09.2020

Present:- Sh. Brijesh Kumar Singh, Ld. Sr. PP for CBI with IO Sh. Manish Navlakha, Inspector.

Certain reference to court record is required and the Ahlmad/Assistant Ahlmad shall remain present in the Court tomorrow i.e. on 16.09.2020 for the required assistance.

Be listed again on 16.09.2020.

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(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/15.09.2020